

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1242
ANSWERED ON:27.11.2000
USE OF SIREN AND RED LIGHTS ON VEHICLES
MADAN PRASAD JAISWAL

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the categories of persons who are eligible to use siren and red-lights on their vehicles;
- (b) whether a number of persons are using siren and red light on their vehicles unauthorisedly; and
- (c) if so, the number of cases detected during the last three years and action taken against those found guilty, State-wise?

Answer

MINISTER OF STATE FOR ROAD TRANSPORT & HIGHWAYS (MAJOR GENERAL(RETD.) B.C. KHANDURI, AVSM)

- (a) At present this is being done by the respective State Governments.
- (b)& (c) Information is being collected from the State Governments and would be laid on the Table of the House.